

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3704  
ANSWERED ON:18.12.2006  
PRAWN AND SHRIMP FARMING  
Dhanaraju Dr. K.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether business of prawn and shrimp farming is fast developing;
- (b) if so, the details of the scheme implemented for development of prawn and shrimp farming;
- (c) the financial assistance provided for the purpose during the last three years and the current financial year; and
- (d) the steps proposed to be taken to augment the scheme?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a): Yes, Sir.

(b): The Government of India is implementing a Centrally Sponsored Scheme on Development of Inland Fisheries and Aquaculture through establishment of 429 Fish Farmers Development Agencies (FFDAs) and 39 Brackishwater Fish Farmers Development Agencies (BFDA), in the States/Union Territories.

The BFDA set up under this scheme provide technical, financial & extension support to shrimp/prawn farmers. Subsidy is given for developmental activities relating to brackishwater shrimp culture like - renovation/construction of Brackishwater shrimp farms and training of shrimp farmers.

(c): Central assistance of Rs.296.97 lakhs has been provided to various State Governments for brackishwater shrimp farming during 2003-04 to 2006-07.

(d): Apart from Centrally Sponsored Scheme on Development of BFDA, the coastal aquaculture has been included as one of the activities under the National Fisheries Development Board set up in July, 2006 in order to bring more areas under coastal aquaculture with proper training and demonstration arrangement. The Coastal Aquaculture Authority has been set up under Coastal Aquaculture Authority Act, 2005 to promote coastal aquaculture including shrimp culture in a sustainable and eco-friendly manner.